

IN THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI**IN THE MATTER OF:****OA No. 627 of 2022****Prakash Yadav****...Petitioner****Vs****State of Haryana and Others****...Respondents****REPLY ON BEHALF OF RESPONDENT NO.6 i.e.
PUBLIC HEALTH ENGINEERING DEPARTMENT IN
COMPLIANCE OF ORDER DATED 29.03.2023.**

1. That in compliance of the order dated 29.03.2023 of this Hon'ble Tribunal, present reply is being filed by Sh. Ravinder Kumar, Executive Engineer, Public Health Engineering Division, Bawal, Distt. Rewari w.r.t. 05 no. STP's i.e.
 - (i) 6.5 MLD STP at Kaluwas on MBBR Technology
 - (ii) 8 MLD STP at Nasia Ji on MBBR Technology with Anoxic tank
 - (iii) 16MLD STP's at Nasia Ji, on SBR Technology for Rewari Town
 - (iv) 3.0 MLD capacity STP on Nangli Parsapur Road on MBBR Technology for Bawal Town
 - (v) 9.5 MLD STP at Kharkhara on SBR Technology for Dharuhera Town.

Previous reply dated 28.03.2023 filed by Sh. Vinay Prakash Chauhan, Executive Engineer, Public Health Engineering Division No. 1, Rewari was w.r.t. 03 no. STP's falling under his jurisdiction i.e.

- (i) 6.5 MLD STP at Kaluwas on MBBR Technology
 - (ii) 8 MLD STP at Nasia Ji on MBBR Technology with Anoxic tank
 - (iii) 16MLD STP's at Nasia Ji, on SBR Technology for Rewari Town
2. After passing of order dated 29.03.2023, the Deputy Commissioner, Rewari had taken meeting of all concerned Authority/Departments on date 05.04.2023. It was decided in meeting to take sample again for re-analysis of functioning of STP's & Tubewell water samples to check the potability of drinking water installed in villages i.e. Kharkhara,

Khaliawas, Bhatsana, Tatarpur Khalsa, Nikhri, Massani, Rasgan, Dungerwas, Titarpur, Alawalpur and Dharuhera.

3. The water samples were collected from various locations by joint committee on 08.04.2023 & 19.04.2023 were sent to State Water Testing Lab, at Karnal (NABL Accredited) and District PHED Lab Gurugram (NABL Accredited) respectively. As per analysis report received from State Water Testing Lab, at Karnal, the parameters are of various tubewells, private tubewell and hand pumps in surrounding villages mentioned in complaint/OA No. 627 of 2022 i.e. Kharkhara, Khaliawas, Bhatsana, Tatarpur Khalsa, Nikhri, Massani, Rasgan, Dungerwas, Titarpur, Alawalpur and Dharuhera.
4. The samples were taken by the Joint Committee from the inlet and outlet of the 4 number of STPs in question also. The details of STPs with their specification and Analysis Results of samples taken are explained below:

(i) 16 MLD STP, Nasia Ji road on SBR Technology for Rewari Town:

Table no. 1				
Parameter	Prescribed Limits	Date of sampling and Results		
		25.11. 2022	08.04. 2023	13.04. 2023
Colour	--	Brownish	Slight Hazy	Slight Hazy
Odour	--	Bad	Odourless	Odourless
pH Value	5.5 - 9.0	7.2	7.7	7.5
Conductivity uS/cm	Not Defind	3250	1680	4017
Suspended Solids mg/l	20	60	43	18
B.O.D. (3 Days at 270 C) mg/l	10	46	21	9
Chemical Oxygen Demand mg/l	50	185.8	84.8	48.4
Oil & Grease mg/	10	2.8	BDL	BDL
Total Nitrogen mg/	10	3.7	4.1	2.5
Faecal coliform MPN/100 ml	Less than 100	1700	970	90

Remark: At present, 16 MLD STP of Rewari Town at Nasia Ji road is within the prescribed limits as per standards fixed by HSPCB vide letter dated 02.07.2020 **(analysis report dated 21.04.2023 is annexed as Annexure R- 1)**

(ii) 8 MLD STP, Nasia Ji road on MBBR with Anoxic Tank for Rewari Town:

Table no. 2				
Parameter	Prescribed Limits	Date of sampling and Results		
		25.11.2022	08.04. 2023	13.04. 2023
Colour	--	Light Brownish	Light Brownish	Slight Hazy
Odour	--	Bad	Odourless	Odourless
pH Value	5.5 - 9.0	7.4	7.2	7.4
Conductivity uS/cm	Not Defind	3010	2970	4020
Suspended Solids mg/l	20	35	64	15
B.O.D. (3 Days at 270 C) mg/l	10	19	24	7
Chemical Oxygen Demand mg/l	50	88.8	105.1	44.4
Oil & Grease mg/	10	BDL	BDL	BDL
Total Nitrogen mg/	10	2.6	4.5	2.6
Faecal coliform MPN/100 ml	Less than 100	2000	1100	86

Remark: At Present 8 MLD STP of Rewari Town at Nasia Ji road is within the prescribed limit as per standards fixed by HSPCB vide letter dated 02.07.2020 **(analysis report dated 21.04.2023 is annexed as Annexure R - 2)**

(iii) 6.5 MLD STP, Village Kaluwas on MBBR Technology for Rewari Town:

Table no. 3					
Parameter	Prescribed Limits vide letter 02.07.2020	Design limit of plant	Date of sampling and Results		
			25.11.2022	08.04. 2023	13.04. 2023
Colour	--	--	Brownish	Light Brownish	Light Brownish
Odour	--	--	Bad	Mild	Odourless
pH Value	5.5 - 9.0	7 - 7.5	7.8	7.5	7.5
Conductivity uS/cm	Not Defind	Not Defind	3490	3770	3710
Suspended Solids mg/l	20	50	125	162	48
B.O.D. (3 Days at 270 C) mg/l	10	30	70	45	29
Chemical Oxygen Demand mg/l	50	250	294.9	10.8	137.3

Oil & Grease mg/	10	10	3.2	2.8	BDL
Total Nitrogen mg/	10	10	5.6	5.2	4.7
Faecal coliform MPN/100 ml	Less than 100	Less than 1000	2400	1700	880

Remark: 6.5 MLD STP of Rewari Town at village Kaluwas is within the prescribed limits as per design standards of STP (**analysis report dated 21.04.2023 is annexed as Annexure R - 3**). The STP is being upgraded from MBBR to SBR technology to achieve latest standards and capacity of STP is also being enhanced from 6.5 to 10 MLD and likely date of up gradation is 31.12.2024 for compliance of parameter fixed by HSPCB vide letter dated 02.07.2020. This fact of up gradation was submitted to HSPCB also vide letter dated 28.12.2022 copy of which is enclosed herewith as **Annexure- R - 4**.

(iv) 9.5 MLD STP at Kharkhara on SBR Technology for Dharuhera Town:

Table no. 4				
Parameter	Prescribed Limits	Date of sampling and Results		
		25.11. 2022	08.04. 2023	13.04. 2023
Colour	--	Brownish	Light Brownish	Light Brownish
Odour	--	Bad	Mild	Odourless
pH Value	5.5 - 9.0	7.1	7.7	7.6
Conductivity uS/cm	Not Defind	1630	1680	632
Suspended Solids mg/l	20	38	35	32
B.O.D. (3 Days at 270 C) mg/l	10	32	17	13
Chemical Oxygen Demand mg/l	50	149.4	76.70	68.6
Oil & Grease mg/	10	BDL	BDL	BDL
Total Nitrogen mg/	10	2.6	5.4	5.1
Faecal coliform MPN/100 ml	Less than 100	2100	450	270

Remark: Performance of 9.5 MLD STP of Dharuhera Town at Kharkhara is continuously improving as compared to results of previous joint sampling (25.11.2022& 08.04.2023). (**analysis report dated 21.04.2023 is annexed as Annexure R - 5**).

5. As per the analysis report received from Haryana Pollution Control Board Laboratory at Faridabad, the inlet parameters of STP's are found on higher side than designed standard. The Public Health Engineering Department visited in town and it has been observed that some industrial activities are found and their effluents are unauthorized released in domestic sewer. The unauthorized released effluents are coming to STPs and affecting the functionality of STPs along with standard parameters of treatment. The traced mixing points of industrial effluent have been disconnected & issued the notice to such industrial units by the Public Health Engineering Department and where untraced, the notice has also been issued to those industries to explain where the effluents of their units are being discharged. Now Public Health Engineering Department and Haryana Pollution Control Board Dharuhera are jointly making efforts to stop the untraced mixing points of industrial effluent into domestic sewer on wider aspect. To treat the higher side influent parameters of raw sewage waste reaching at established STPs, the excessive aeration of STPs has been adopted to achieve the prescribed limit fixed by HSPCB.
6. As per Joint Committee Report, the accumulated treated effluents at Massani Barrage was found with prescribed limits as per provision of Environmental Protection Act, 1986 and suitable for land surface as well as for irrigation purpose. It is humbly submitted that during visit to accumulated water at Massani Barrage in month of April, 2023, the evidence of aquatic life like Indian Major Carps (IMC) fish, Catfish, Birds and green trees in the vicinity of Massani Barrage were found. **(Photos are attached as Annexure R- 6.1 to 6.10).**

7. Point wise Reply on Recommendation of Committee:

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RECOMMENDATIONS OF COMMITTEE Based upon the above report :-	Opinion and action plan of PHE Deptt on Recommendations of Committee						
i) Public Health Engineering Department (PHED), Rewari and Haryana Sahari Vikas Pradhikaran (HSVP), Rewari need to upgrade/improve the functioning of STP's under their control and to maintain Sewage/Effluent Discharge Standards for Sewage Treatment Plant as circulated by Haryana State Pollution Control Board vide letter dated 02.07.2020.	All the STPs of Rewari/ Dharuhera/ Bawal Towns under PHED Rewari are running smoothly as per their designed standards. The details of all the STPs and present status is tabulated as under:						
	Sr. No.	Capacity and Location of STP	Technology	Designed Parameters In respect of BOD 10/30 mg/ltr.	Present Status		Action plan of PHED to achieve the standards fixed by HSPCB on dated 02.07.2020.
					As per PHED	As per HSPCB	
	1.	16 MLD Nasiya Ji Road Rewari	SBR	10	STP is running smoothly as per designed norms laid down by HSPCB before 02.07.2020. as per Table no. 1.	Complying as per latest test reports as per Table No. 1.	Complying the standard fixed by HSPCB vide letter dated 02.07.2020
2.	8 MLD Nasiya Ji Road Rewari	MBBR with anoxic tank	10	STP is running smoothly as per designed norms laid down by HSPCB before 02.07.2020. as per Table no. 2.	Complying as per latest test reports. as per Table No. 2.	Complying the standard fixed by HSPCB vide letter dated 02.07.2020	
3.	6.5 MLD STP at village Kaluwas (Rewari)	MBBR	30	STP is running smoothly as per designed norms.	Non Complying as per norms modified on 02.07.2020 as per Table No. 3.	The STP is being upgraded from MBBR to SBR technology to achieve latest standards and capacity of STP is also being enhanced from 6.5 to 10 MLD and likely date of up gradation is 31.12.2024.	

	4.	9.5 MLD STP at Dharuhera	SBR	271	10	Non-complying but getting improved & near to complying. As per latest report, BOD is 13 against prescribed 10, TSS is 32 against prescribed 20, COD is 68.6 against prescribed 50	The STP is getting improved from 25.11.2022 to 13.04.2023 and will be made complying upto June 2023. By extending the aeration at per technical experts. Necessary guidance from the technical expert is being also taken for further improvement regarding adding additional units if required. However day to day regular maintenance of mechanical equipments & civil structures are being carried out for proper functioning of STP to achieve all the latest norms fixed by the HSPCB.
	5.	3 MLD STP at Bawal (Nangli Parsapur Road)	MBBR		30	STP is running smoothly as per designed norms. Samples were not taken as the STP was under maintenance.	The STP is being upgraded from MBBR to Tertiary Treatment to achieve latest standards. Likely date of completion of the project is 30.06.2023.
ii) There should be regular		----- Relates to Irrigation Department-----					

cleaning of Massani Barrage and Lal Bahadur Shastri (LBS) Recharge Channel by Irrigation Department, Rewari.	
iii) Public Health Engineering Department, Rewari and Irrigation Department, Rewari should monitor the quality of the effluent fortnightly, coming from 03 nos. of STP's of city Rewari for discharge point at Vill.-Jarthal into LBS Recharge Channel to keep the various parameters of effluent within prescribed limits.	Treated discharge from all the 3 STPs of city Rewari is being disposed off through common effluent carrier of size 1000 mm dia HDPE pipe line into Sahbi River Bed not in LBS recharge channel which ultimately leads to the Massani Barrage. Further the parameters of treated effluent of 3 no. STPs of Rewari Town discharged at this point are within prescribed standards for inland surface water Schedule-VI Rules, 1986. The suggestion of joint committee to monitor the quality of effluent fortnightly will be followed meticulously to keep the various parameters of effluent within prescribed limits.
iv) Public Health Engineering Department, Rewari and Irrigation Department, Rewari should keep strict vigil on the water level of Massani Barrage so that water should not enter into the fields of nearby villages. Both departments should address the grievance of the nearby villages.	The water level of Massani Barrage is much lower than nearby fields and it has never entered into the nearby field. However noted for compliance and Public Health Engineering Department will coordinate with Irrigation Department Officers and will keep strict vigil.
v) Forest Department should plant trees around Massani Barrage in coordination with Irrigation Department, Rewari.	-----Relates to the Forest Department-----
vi) Public Health Engineering Department, Rewari should supply the portable drinking water after proper treatment in the villages - Kharkhara, Khaliawas, Bhatsana, Tatarpur,	The potable water is being supplied in these villages by PHED - DDPO Rewari. The Joint Committee during the inspection collected the samples on 08.04.2023 & 19.04.2023 of tubewells installed in the villages - Kharkhara, Khaliawas, Bhatsana, Tatarpur Khalsa, Nikhri, Massani, Rasgan, Dungarwas, Titarpur, Alwalpur and Dharuhera and were sent to State Water Testing Lab (NABL Accredited) at Karnal and District PHED Lab Gurugram (NABL Accredited) respectively. From the analysis reports received from the State Lab it is

Nikhri, Massani, Rasgan, Dungarwas, Titarpur, Alwalpur and Dharuhera.

observed that water is potable in tubewells and the parameters of potability of water are within the prescribed limit as per Indian Standard Code: 10500 (2012) – Drinking Water – Specification (Second Revision) except Tubewell no. 7 at PHE Store Massani and Titarpur Tubewell. The Tubewell no. 7 and Tubewell at Titarpur appear Brackish Water (More salty than freshwater) due to increasing of total dissolved solid (TDS) of underground water which are not used to supply water.

The water supply in Titarpur village is being maintained from tubewell no. 1, 2, 3 & 8 near NH-71 of since 2 years. The results of samples taken from Tubewell no. 7 and Tubewell at Titarpur are not corresponding to water collected at Massani Barrage (distance is 1.34 km & 1.66 km respectively). The samples collected from Handpump & 02 no. private tubewell of village Kharkhara as selected by the applicant/complainant (at distance of 150 meter from water accumulated at Masani Barrage) are within prescribed limits. Further opinion has been taken from Chief Chemist of State Lab (**attached as Annexure R - 7.1 to 7.3**) to know the effect on the accumulated water in Massani barrage in these tubewells. As per opinion of the Chief Chemist **“there is no effect/ influence of water accumulated at Massani barrage on these water sources”**.

The Joint Committee observed that water supply in Dharuhera Town is being supplied through Canal Based Water Supply Scheme and there is no Tubewell source to supply water in Dharuhera Town. Hence samples of Dharuhera Town were not collected being canal based water supply system.

The joint committee submitted the report to Deputy Commissioner, Rewari on dated 21.04.2023 that the drinking water supplied by the Public Health Engineering Department is potable and useable for drinking.

In view of the submissions made herein above, it is humbly prayed that present reply may kindly be taken on record and kindly issue the direction to Pollution Control Board, Haryana, Regional Officer, Dharuhera, Haryana State Pollution Control Board to withdraw the prosecution and not to impose Environmental Compensation on Public Health Engineering Department Rewari.



**Executive Engineer
Public Health Engg Division, Bawal
Rewari**

Verification:

Verified at Rewari on 23 day of April , 2023 that contents of the above reply are true and correct as per information derived from the official record and legal submissions are being made as per legal advice.



**Executive Engineer
Public Health Engg Division Bawal
Rewari**



FORM J
(See Rule 20)

Report No.:- 74

Dated- April 21, 2023

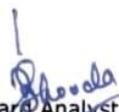
I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 13th day of April, 2023 from Sh. Swapnil Ravindra Patil, ADC, Rewari, Sh. Vinod Balyan, RO, HSPCB, Sh. Anil Kumar, Sr. Acct Officer, Sh. Pardeep Dahliya, SDE, Irrigation, Sh. Kushal JE, MC, Rewari, Sh. Bhagiram, SDE, PHED, Rewari, Sh. Harish Kumar AEE, a sample of domestic effluent of M/s Executive Engineer, 16 MLD, STP, Nasia Ji Road, Rewari, collected on 13.04.2023 from the Inlet & Outlet of STP for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 13/04/2023 to 21/04/2023 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of STP	Outlet of STP	Prescribed Limits	Method of Testing
1.	Colour	Brownish	Slight Hazy	----	As per relevant parts of IS:3025 (Part-I) 1987 and Standard Methods for the Examination of water and waste water APHA(23 rd edition) 2017
2.	Odour	Bad	Odourless	----	
3.	pH Value	8.2	7.5	5.5-9.0	
4.	Conductivity $\mu\text{S}/\text{cm}$	5190	4017	----	
5.	Suspended Solids mg/l	282	18	20	
6.	B.O.D.(3 Days at 27 ^o C) mg/l	130	9	10	
7.	Chemical Oxygen Demand mg/l	525.2	48.4	50	
8.	Oil & Grease mg/l	11.4	BDL	10	
9.	Total Nitrogen mg/l	25.1	2.5	10	
10.	Fecal Coliform MPN/100 ml	----	90	<100	

The condition of the seals, fastening and container on receipt was as follow:
Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.
Signed this on **21st day of April, 2023**

Haryana State Pollution Control Board Laboratory,
Sector-16 A, Faridabad


Board Analyst

To

The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Dharuhera

Endst. No. HSPCB/LAB/F/2023/ 610

Dated: 21/04/2023

This test report relate only to the particular sample submitted for testing



FORM J
(See Rule 20)

Report No.:- 73

Dated- April 21, 2023

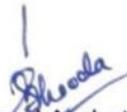
I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 13th day of April, 2023 from Sh. Swapnil Ravindra Patil, ADC, Rewari, Sh. Vinod Balyan, RO, HSPCB, Sh. Anil Kumar, Sr. Acct. Officer, Rewari, Sh. Pardeep Dahliya, SDE, Irrigation, Sh. Kushal JE, MC, Rewari, Sh. Bhagiram, SDE, PHED, Sh. Harish Kumar, AEE, a sample of domestic effluent of M/s Executive Engineer, 8 MLD, STP, Nasia Ji Road, Rewari, collected on 13.04.2023 from the Inlet & Outlet of STP for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 13/04/2023 to 21/04/2023 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of STP	Outlet of STP	Prescribed Limits	Method of Testing
1.	Colour	Slight Blackish	Slight Hazy	----	As per relevant parts of IS:3025 (Part-I) 1987 and Standard Methods for the Examination of water and waste water APHA(23 rd edition) 2017
2.	Odour	Bad	Odourless	----	
3.	pH Value	9.2	7.4	5.5-9.0	
4.	Conductivity μ S/cm	6470	4020	----	
5.	Suspended Solids mg/l	262	15	20	
6.	B.O.D.(3 Days at 27 ^o C) mg/l	120	7	10	
7.	Chemical Oxygen Demand mg/l	476.7	44.4	50	
8.	Oil & Grease mg/l	9.8	BDL	10	
9.	Total Nitrogen mg/l	24.7	2.6	10	
10.	Fecal Coliform MPN/100 ml	----	86	<100	

The condition of the seals, fastening and container on receipt was as follow:
Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.
Signed this on **21st day of April, 2023**

Haryana State Pollution Control Board Laboratory,
Sector-16 A, Faridabad


Board Analyst

To
The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Dharuhera

Endst. No. HSPCB/LAB/F/2023/ 608

Dated: 21/04/2023

This test report relate only to the particular sample submitted for testing



FORM J
(See Rule 20)

Report No.:- 70

Dated- April 21, 2023

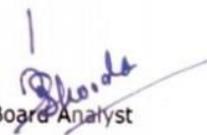
I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 13th day of April, 2023 from Sh. Swapnil Ravindra Patil, ADC, Rewari, Sh. Vinod Balyan, RO, HSPCB, Sh. Anil Kumar, Sr. Acct Officer, Rewari, Sh. Pardeep Dahiya, SDE, Irrigation, Sh. Bhagiram, SDE, PHED, Sh. Kushal, JE, MC, Rewari, Sh. Harish Kumar, AEE, a sample of domestic effluent of M/s Executive Engineer, 6.5 MLD, STP, PHED, Village-Kaluwas, Rewari, collected on 13.04.2023 from the Inlet & Outlet of STP for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 13/04/2023 to 21/04/2023 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of STP	Outlet of STP	Prescribed Limits	Method of Testing
1.	Colour	Light Blackish	Light Brownish	----	As per relevant parts of IS:3025 (Part-I) 1987 and Standard Methods for the Examination of water and waste water APHA(23 rd edition) 2017
2.	Odour	Bad	Odourless	----	
3.	pH Value	8.5	7.5	5.5-9.0	
4.	Conductivity μ S/cm	6220	3710	----	
5.	Suspended Solids mg/l	280	48	20	
6.	B.O.D.(3 Days at 27 ^o C) mg/l	130	29	10	
7.	Chemical Oxygen Demand mg/l	517.1	137.3	50	
8.	Oil & Grease mg/l	10.6	BDL	10	
9.	Total Nitrogen mg/l	23.9	4.7	10	
10.	Fecal Coliform MPN/100 ml	----	880	<100	

The condition of the seals, fastening and container on receipt was as follow:
Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.
Signed this on **21st day of April, 2023**

Haryana State Pollution Control Board Laboratory,
Sector-16 A, Faridabad


Board Analyst

To
The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Dharuhera

Endst. No. HSPCB/LAB/F/2023/ 601-602

Dated: 21/04/2023

This test report relate only to the particular sample submitted for testing

o/c

OFFICE OF THE EXECUTIVE ENGINEER
PUBLIC HEALTH ENGINEERING DIVISION NO.1 REWARI

To

Advance Copy For N.G.T

The Regional Officer,
Haryana State Pollution Control Board,
Dharuhera, District Rewari.
E-mail: hspcbrodr@gmail.com

Memo. No. 10548 Dated 28.12.2022

Subject: Up-gradation of existing STP from 6.50 MLD to 10.00 MLD based on MBBR technology by tertiary treatment at Kaluwas Rewari Town District Rewari.

Reference: Meeting held with District Level Officers of District Rewari under the Chairmanship of Justice Pritam Pal, Former Judge, Punjab & Haryana High Court as Chairman of the Monitoring Committee constituted by the Hon'ble National Green Tribunal was held on 18.05.2022 at 12:30 P.M at D.C office District Rewari.

It was decided by Hon'ble National Green Tribunal in the meeting held on 18.05.2022 that Public Health Engineering Department will complete upgradation work of STP Kaluwas from 6.50 MLD to 10.00 MLD by 31.12.2023.

The estimate for the work cited in the subject was administratively approved on 22.09.2020 amounting to Rs. 1031.55 lacs and DNIT was approved by Engineer-in-Chief, Haryana Public Health Engineering Department, Panchkula vide letter No. 1397-PHE/Works(2) dated 05.01.2021. Tender was invited for six times and rescheduled for eight times as no bidder participated in the tender. Single bidder who has participated in the tender has demanded abnormal higher prices with compare to DNIT cost. Due to this Head office has issued direction two times for recalling the said tender. After making all possible efforts, finally work has been allotted to the agency Rathee Construction Co., VPO Sisar Khas, Tehsil Meham District Rohtak vide this office Memo. No. 9538-9543 dated 18.11.2022 amounting to Rs. 1550.00 lacs. Date of commencement was reckoned w.e.f. 01.12.2022 with time limit of 18 months i.e. work will be completed on dated 31.05.2024.

So it is requested that kindly intimate to Hon'ble National Green Tribunal for above said work that it will be completed before 31.12.2024 in all respect for further information and necessary action please.

EXECUTIVE ENGINEER

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Endst. No. 10549 Dated 28.12.2022

A copy of the above is forwarded to the Superintending Engineer Rewari for information and necessary action please.


EXECUTIVE ENGINEER

Endst. No. 10550 Dated 28.12.2022

A copy of the above is forwarded to the Rathee Construction Co., VPO Sisar Khas, Tehsil Meham District Rohtak for information and necessary action please. He is directed to complete the work by 31.12.2023 as per decision held in the meeting dated 18.05.2022 by Hon'ble National Green Tribunal.


EXECUTIVE ENGINEER



FORM J
(See Rule 20)

Report No.: - 69

Dated- April 21, 2023

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 13th day of April, 2023 from Sh. Ravindra Patil, ADC, Rewari, Sh. Vinod Balyan, RO, HSPCB, Sh. Pardeep Dahiya, SDE, Irrigation, Sh. Kushal, JE, MC, Rewari, Sh. Bhagiram, SDE, PHED, Sh. Harish Kumar, AEE, HSPCB, a sample of domestic effluent of M/s Executive Engineer, 9.5 MLD STP Village- Kharkada, Dharuhera, collected on 13.04.2023 from the Inlet & Outlet of STP for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 13/04/2023 to 21/04/2023 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of STP	Outlet of STP	Prescribed Limits	Method of Testing
1.	Colour	Blackish	Light Brownish	----	As per relevant parts of IS:3025 (Part-I) 1987 and Standard Methods for the Examination of water and waste water APHA(23 rd edition) 2017
2.	Odour	Bad	Odourless	----	
3.	pH Value	8.4	7.6	5.5-9.0	
4.	Conductivity μ S/cm	4160	1632	----	
5.	Suspended Solids mg/l	250	32	20	
6.	B.O.D.(3 Days at 27 ^o C) mg/l	135	13	10	
7.	Chemical Oxygen Demand mg/l	541.3	68.6	50	
8.	Oil & Grease mg/l	7.2	BDL	10	
9.	Total Nitrogen mg/l	20.8	5.1	10	
10.	Fecal Coliform MPN/100 ml	-----	270.0	<100	

The condition of the seals, fastening and container on receipt was as follow:

Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.

Signed this on **21st day of April, 2023**

Haryana State Pollution Control Board Laboratory,
Sector-16 A, Faridabad


Board Analyst

To

The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Dharuhera

Endst. No. HSPCB/LAB/F/2023/600

Dated: 21/04/2023

This test report relate only to the particular sample submitted for testing



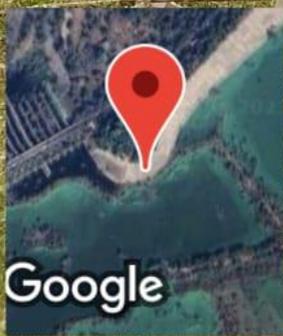








 **GPS Map Camera**



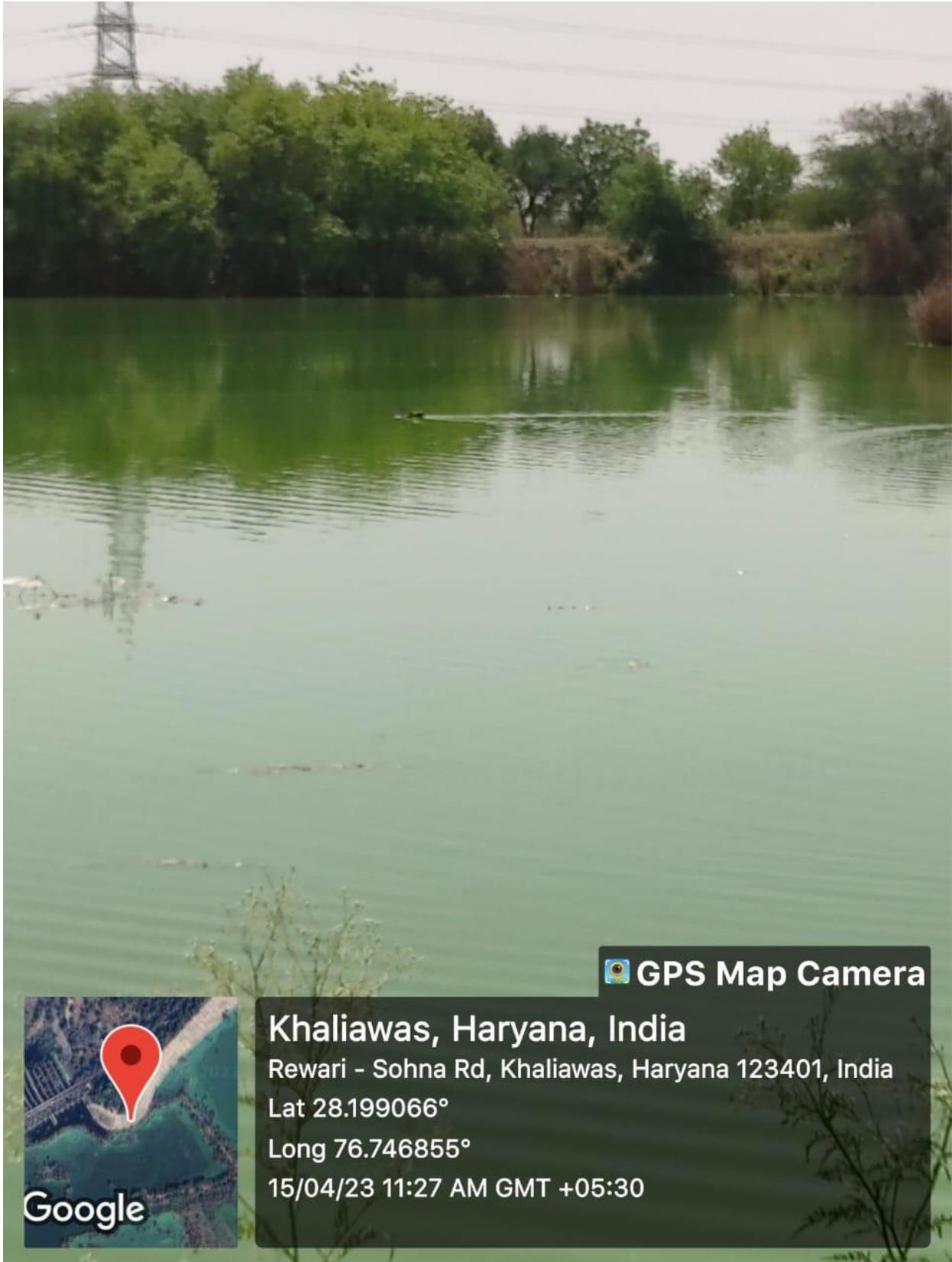
Khaliawas, Haryana, India

Rewari - Sohna Rd, Khaliawas, Haryana 123401, India

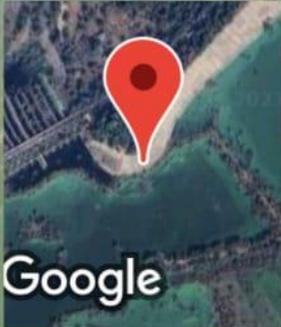
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Long 76.746822°

15/04/23 11:27 AM GMT +05:30



 **GPS Map Camera**



Khaliawas, Haryana, India

Rewari - Sohna Rd, Khaliawas, Haryana 123401, India

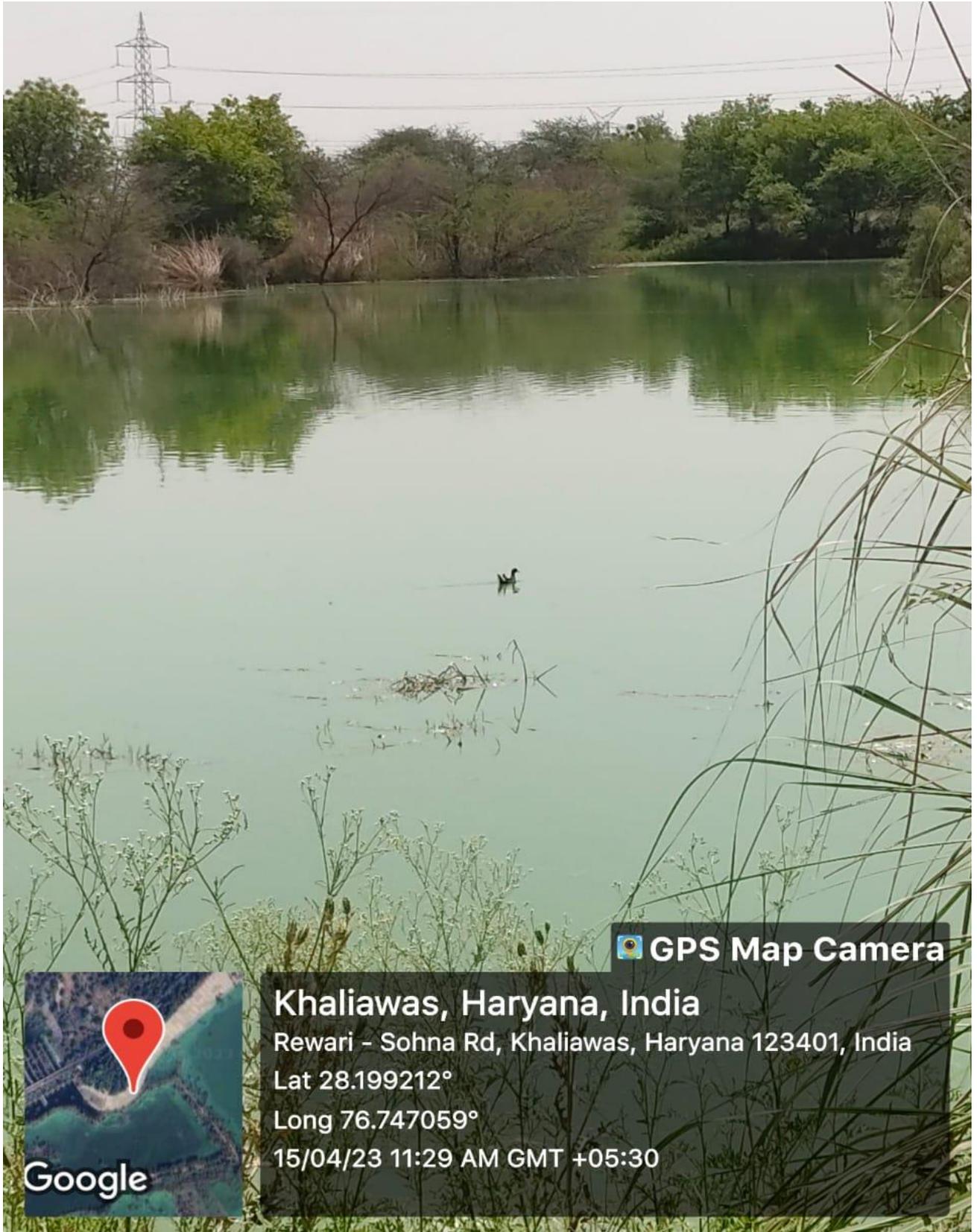
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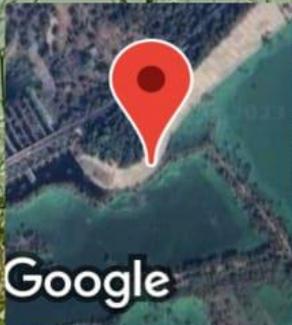
15/04/23 11:27 AM GMT +05:30







 **GPS Map Camera**



Khaliawas, Haryana, India
Rewari - Sohna Rd, Khaliawas, Haryana 123401, India
Lat 28.199212°
Long 76.747059°
15/04/23 11:29 AM GMT +05:30



TEST-REPORT

Memo. No. SPL-I Dated 13-04-2023

In compliance of Hon'ble NGT order dated 30.09.2022 Worthy Deputy Commissioner Rewari constituted a Joint committee vide letter no. 3715-20 dated 14.11.2022 in OA No. 627/2022. The below mentioned report is of sealed sample collected by the members of Joint committee i.e Sh. Swapnil Ravindra Patil, ADC, Rewari, Sh. Ravinder Gothwal, XEN, PHED, Sh. Vinod Balyan, RO, HSPCB, Sh. Parveen Secretary, MC, Rewari, Sh. Bhagiram, SDE, PHED, Rewari, Sh. Jal Prakash, XEN, Irrigation, Rewari, Sh. Dalbir Singh, JE PHED, Dharuhera & sent to this Lab by EE, PHED No.1 Rewari for testing vide memo no 3016 dated 08.04.2023. The sealed Sample were in fit condition for analysis.

Sr. No.	Name of Village	Name of Installations	Sample ID	Turbidity (mg/l) (<1.0-5 NTU)	Taste (Agreeable)	Odour (Agreeable)	Colour (CU) (<5.0-15 HU)	TDS (mg/l) (500-2000)	TH (mg/l) (200-600)	Calcium (mg/l) (75-300)	Magnesium (mg/l) (30)	Total Alkalinity (mg/l) (200-600)	Chloride (mg/l) (250-1000)	Sulphate (mg/l) (200-400)	Flouride (mg/l) (1.0-1.5)	Iron (mg/l) (1.0)	Nitrate (mg/l) (45)	pH (6.5-8.5)
1	KHARKHARA	TW-RWR-KHARKHARA 1	KNL/00272/4/23	0.18	Agreeable	Agreeable	1	552	160	28	21.6	400	65	21	0.28	0.06	10.2	7.64
		Hand Pump SC School		0.58	Agreeable	Agreeable	1	358	180	32	24	300	21.3	3	0.18	0.08	14.8	7.72
		Private T/well H/o Sh. Rajesh		0.2	Agreeable	Agreeable	1	430	250	40	36	290	43	5	0.2	0.11	22.1	7.61
		Private T/well H/o Sh. Ramparshad Near STP		0.33	Agreeable	Agreeable	1	597	350	56	50.4	320	85	28	0.16	0.24	28.4	7.78
2	KHALIYAWAS	TW-RWR-KHALIYAWAS 1	KNL/00273/4/23	0.23	Agreeable	Agreeable	1	1826	280	40	43.2	500	497	109	0.53	0.08	18.2	7.85
3	BHATSANA	TW-RWR-BHATSANA 1	KNL/00274/4/23	0.26	Agreeable	Agreeable	1	596	130	24	16.8	365	78.1	46	0.38	0.07	18.1	7.91
4	TATARPUR KHALSA	TW-RWR-TATARPUR KHALSA 1	KNL/00275/4/23	0.2	Agreeable	Agreeable	1	685	150	28	19.2	380	100	61	0.47	0.06	12.8	7.78
5	NIKHRI	TW-RWR-NIKHRI	KNL/00276/4/23	0.2	Agreeable	Agreeable	1	632	290	48	40.8	310	120	62	0.31	0.08	16.8	7.5
6	MASANI	TW-RWR-MASANI 1	KNL/00277/4/23	0.37	Agreeable	Agreeable	1	1487	270	52	33.6	410	420	99	0.78	0.07	14.8	7.74
		TW-RWR-MASANI 2	KNL/00278/4/23	0.16	Agreeable	Agreeable	1	607	100	20	12	400	85	46	0.1	0.26	12.8	7.98
		TW-RWR-MASANI 3	KNL/00279/4/23	0.51	Agreeable	Agreeable	1	860	170	28	24	450	142	71	0.78	0.2	14.2	7.9
		TW-RWR-MASANI 4	KNL/00280/4/23	0.5	Agreeable	Agreeable	1	728	90	20	9.6	520	65	56	1.43	0.2	12.8	8.01
		TW-RWR-MASANI 5	KNL/00281/4/23	0.27	Agreeable	Agreeable	1	1446	230	36	33.6	420	400	106	1.77	0.06	14.4	7.76
		TW-RWR-MASANI 6	KNL/00282/4/23	0.3	Agreeable	Agreeable	1	1231	220	40	24	450	284	98	0.86	0.09	16.6	7.71
		TW-RWR-MASANI 7	KNL/00283/4/23	0.3	Brackish	Agreeable	1	1920	360	56	52.8	400	630	112	1.31	0.08	15.4	7.66
		TW-RWR-MASANI 8	KNL/00284/4/23	0.54	Agreeable	Agreeable	1	1033	170	32	21.6	450	220	88	0.79	0.11	16.8	7.72
7	RASGAN	TW-RWR-RASGAN 1	KNL/00285/4/23	0.21	Agreeable	Agreeable	1	1024	200	28	31.2	460	220	82	0.5	0.2	12.5	7.88
8	DUNGARWAS	TW-RWR-DUNGARWAS 1	KNL/00286/4/23	0.34	Agreeable	Agreeable	1	720	230	32	36	350	170	70	0.58	0.22	16.8	7.82
9	TITARPUR	TW-RWR-TITARPUR 1	KNL/00287/4/23	0.51	Brackish	Agreeable	1	2945	740	60	141.6	450	1085	122	0.9	0.6	15.1	7.71
10	ALAWALPUR	Private T/w near Boosting Station		0.88	Agreeable	Agreeable	1	432	160	36	16.8	350	28.4	6	0.28	0.2	12.1	7.71

I Certify that State Lab analyzed the above-mentioned samples collected on dated 08.04.2023.

State Water
 CHEMIST
 PHED STATE LAB, KARNAL
 CHEMIST
 KARNAL
 13/04/2023



OFFICE OF THE CHIEF CHEMIST
PUBLIC HEALTH ENGINEERING DEPARTMENT
STATE WATER TESTING LABORATORY, KARNAL-132001
(NABL ACCREDITED)



E-mail:-chiefchemist.hr@phedharyana.gov.in, chiefchemist.phedharyana@gmail.com

To
 The Executive Engineer,
 Public Health Engineering Division No.1,
 Rewari.

Memo.No. 961 Dated 19.04.2023

Sub: **Joint Sampling of Various villages in existing water supply Tubewells,
 Hand Pumps & Private Tubewell.**

Ref: **Your Office letter no. 3268 Dated: 18.04.2023.**

Please refer to the subject noted above.

It is intimated that as per analysis reports of 20 No. water samples submitted by your office vide letter no. 3016 dated 08.04.2023 it was found that Three number water samples i.e. T/Well No. 5 & 7 at Village Masani and T/Well no.1, Titarpur were found to have exceeding the parameters **Fluoride (1.77 mg/l) Brackish Taste, Total Dissolved Solids (2945 mg/l) respectively** as prescribed in IS:10500-2012.

As per findings and facts it is worth to mention here that if water reaches the water table by natural process of seepage, then no effect is normally seen. **Further effect is seen more on shallow water sources than deep sources while the parameters of samples of Handpumps of the area submitted by you were found to be in prescribed limits.**

Quality of underground water of 75% part of Haryana state is mainly affected due to Salinity (TDS, Chloride, Brackishness), Hardness, Fluoride and Nitrate due to naturally occurring strata of soil and rocks.

As per my opinion and conditions of site as described by you there is no effect/influence of water accumulated at Massani Barrage on these water sources.

This is for your kind information please.

Endst.No. 962 Dated 19.04.2023


 CHIEF CHEMIST 19/04/23

A copy of the above is forwarded to the Superintending Engineer, PHE Circle, Rewari, for kind information and necessary action.




 CHIEF CHEMIST 19/04/23

Test Report

Memo. No. 256, Dated : 21/4/2023

In compliance of Hon'ble NGT order dated 30.09.2022 Worthy Deputy Commissioner Rewari constituted a Joint committee vide letter no. 3715-20 dated 14.11.2022 in OA No. 627/2022. The below mentioned report of sealed sample collected by the members of Joint committee i.e Sh. Swapnil Ravindra Patil, ADC, Rewari, Sh. Ravinder Gothwal, XEN, PHED, Sh. Vinod Balyan, RO, HSPCB, Sh. Parveen Secretary, MC, Rewari, Sh. Bhagiram, SDE, PHED, Rewari, Sh. Jai Prakash, XEN, Irrigation, Rewari, Sh. Dalbir Singh, JE PHED, Dhuruhera & send to this Lab by EE, PHED No. 1 Rewari for testing vide memo no. 3280 dated 19.04.2023. The sealed sample was in a condition fit for analysis reported below:-

Sr. No.	Name of Village	Name of Installations	Sample ID	Turbidity (mg/l (<1.0-5 NTU))	Taste (Agreeable)	Odour	Colour (CU)	TDS (mg/l) 500-2000)	TH (mg/l) (200-600)	Calcium (mg/l) (75-200)	Magnesium (mg/l) (30-100)	Total Alkalinity (mg/l) (200-600)	Chloride (mg/l) (250-1000)	Sulphate (mg/l) (200-400)	Flouride (mg/l) (1.0-1.5)	Iron (mg/l) (1.0)	Nitrate (mg/l) (45)	pH (5.5-8.5)
						(Agreeable)	(<5.0-15 HU)											
1	KHARKHARA	TW-RWR-KHARKHARA 1	GGN/001/4/2023	0.28	Agreeable	Agreeable	1	465	125	20	18	365	55	25	0.63	0.09	12.08	7.8
		Hand Pump SC School	GGN/002/4/2023	1.65	Agreeable	Agreeable	1	300	170	24	26.4	280	20	3.74	0.39	0.15	23.26	7.72
		Private T/well H/o Sh. Rajesh	GGN/003/4/2023	0.54	Agreeable	Agreeable	1	400	195	22	33.6	265	30	6.22	0.37	0.13	25.2	7.9
		Private T/well H/o Sh. Ramparshad Near STP	GGN/004/4/2023	0.16	Agreeable	Agreeable	1	509	250	34	39.6	320	75	30.74	0.26	0.15	35	7.7
		Hand Pump, Harijan Basti, Near STP Kharkhara	GGN/005/4/2023	3.03	Agreeable	Agreeable	1	457	210	24	36	295	90	34.51	0.63	0.26	38	7.5
2	KHALIYAWAS	TW-RWR-KHALIYAWAS 1	GGN/006/4/2023	0.34	Agreeable	Agreeable	1	1600	350	40	60	450	400	100	1.2	0.03	29	8.2
3	BHATSANA	TW-RWR-BHATSANA 1	GGN/007/4/2023	1.30	Agreeable	Agreeable	1	508	115	18	16.8	350	70	54.63	0.53	0.05	25.29	7.9
4	TATARPUR KHALSA	TW-RWR-TATARPUR KHALSA 1	GGN/008/4/2023	0.29	Agreeable	Agreeable	1	567	115	18	16.8	410	100	70.17	0.56	0.05	15.73	7.7
5	NIKHRI	TW-RWR-NIKHRI	GGN/009/4/2023	0.26	Agreeable	Agreeable	1	524	210	20	38.4	315	115	70.28	0.43	0.02	16.26	7.5

Sr. No.	Name of Village	Name of Installations	Sample ID	Turbidity (mg/l (<1.0-5 NTU))	Taste (Agreeable)	Odour (Agreeable)	Colour (CU)	TDS (mg/l) (500-2000)	TH (mg/l) (200-600)	Calcium (mg/l) (75-200)	Magnesium (mg/l) (30-100)	Total Alkalinity (mg/l) (200-600)	Chloride (mg/l) (250-1000)	Sulphate (mg/l) (200-400)	Fluoride (mg/l) (1.0-1.5)	Iron (mg/l) (1.0)	Nitrate (mg/l) (45)	pH (6.5-8.5)
							(Agreeable)	(<5.0-15 HU)										
6	MASANI	TW-RWR-MASANI 1	GGN/010/4/2023	0.37	Agreeable	Agreeable	1	1400	205	22	36	415	410	102	0.99	0.09	16.29	7.7
		TW-RWR-MASANI 2	GGN/011/4/2023	0.35	Agreeable	Agreeable	1	531	95	18	12	420	85	52.05	1.06	0.21	11	7.9
		TW-RWR-MASANI 3	GGN/012/4/2023	0.17	Agreeable	Agreeable	1	686	110	18	15.6	465	125	70.1	1.04	0.3	20.2	7.9
		TW-RWR-MASANI 4	GGN/013/4/2023	0.45	Agreeable	Agreeable	1	631	70	12	9.6	535	55	60.2	1.45	0.20	15.78	8.0
		TW-RWR-MASANI 5	GGN/014/4/2023	0.31	Agreeable	Agreeable	1	1360	220	36	31.2	435	380	115	1.85	0.08	20.07	7.8
		TW-RWR-MASANI 6	GGN/015/4/2023	0.99	Agreeable	Agreeable	1	1140	170	30	22.8	470	265	96	1.02	0.12	20.2	7.7
		TW-RWR-MASANI 7	GGN/016/4/2023	0.49	Brackish	Agreeable	1	1870	330	50	49.2	395	625	125	1.19	0.12	22.1	7.6
		TW-RWR-MASANI 8	GGN/017/4/2023	0.48	Agreeable	Agreeable	1	951	160	28	21.6	460	215	90	1.08	0.24	17.1	7.7
		Private T/Well, Main Firmi, Titarpur Road	GGN/018/4/2023	0.63	Brackish	Agreeable	1	3460	1350	124	249.6	425	1820	350	1.43	0.26	40	7.2
7	RASGAN	TW-RWR-RASGAN 1	GGN/019/4/2023	0.66	Agreeable	Agreeable	1	859	120	18	18	475	205	80.2	0.63	0.09	15.94	7.8
8	DUNGARWAS	TW-RWR-DUNGARWAS 1	GGN/020/4/2023	0.36	Agreeable	Agreeable	1	629	175	26	26.4	355	130	75	0.75	0.15	11.77	7.7
		T/well No. 2, BPL Colony	GGN/021/4/2023	1.40	Agreeable	Agreeable	1	591	100	12	16.8	365	120	58.06	0.96	0.06	12.13	8.01
9	TITARPUR	TW-RWR-TITARPUR 1	GGN/022/4/2023	0.75	Brackish	Agreeable	1	2620	690	62	128.4	440	1065	150	1.05	0.5	25.0	7.2
10	ALAWALPUR	Private T/w near Boosting Station	GGN/023/4/2023	1.24	Agreeable	Agreeable	1	340	125	16	20.4	360	25	3.90	0.24	0.15	10.94	7.8

I certify that Distt. lab Gurugram analyzed the above-mentioned samples collected on dated 19.04.2023

Chemist
Pub
PHED Water Testing laboratory
Gurgaon

21/04/2023